

F. No. SS-T010/1/2023-Standard-FSSAI
Food Safety and Standards Authority of India
(A Statutory Authority established under Food Safety and Standards Act, 2006)
FDA Bhawan, Kotla Road, New Delhi- 110002

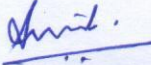
Dated, the 11th April, 2023

Subject: Direction under Section 16(5) of Food Safety and Standards Act, 2006 regarding re-operationalisation of Draft Food Safety and Standards (Food Products Standards and Food Additives) Amendment Regulations with respect to the standards of Fortified Rice Kernel

In exercise of the power conferred under Section 92 of the Food Safety and Standards Act, 2006, FSSAI had framed the Draft Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations w.r.t the standards of Fortified Rice Kernel and the same were draft notified in the Gazette of India on 25.05.2022.

2. The draft standards were operationalized *vide* direction dated 23.06.2022. The provisions in the draft amendment regulations are in the process of final notification which is likely to take further more time for finalization & publication in the Gazette of India. Meanwhile, to strengthen the National level fortification programme and its implementation, it has been decided to re-operationalise the provisions for Fortified Rice Kernel (FRK), Vitamin & Mineral Premix for FRK and Rice Flour used for making FRK as specified in the direction (no. STD/FA/38/FSSAI) dated 23.06.2022 with effect from 23.12.2022. However, the provisions with respect to Yeast and Mould Count and Aerobic Plate Count parameter of 'Rice flour for preparation of Fortified Rice Kernel (FRK)' stand withdrawn from the date of issue of this direction.

3. This issues with the approval of the Competent Authority in exercise of the powers vested under Section 18(2)(d) read with Section 16(5) of Food Safety and Standards Act, 2006.


(Dr. Amit Sharma)
Director (Regulation)

To:

1. All Food Safety Commissioners
2. All Authorized Officers, FSSAI
3. All Central Designated Officers, FSSAI
4. CITO, FSSAI – for uploading on the website

Copy for information to:

1. PPS to Chairperson, FSSAI
2. PS to CEO, FSSAI
3. All Divisional Heads, FSSAI